

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of APRIL, 2022									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of APRIL, 2022							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of APRIL, 2022							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of APRIL, 2022						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.6
Contested commercial cases disposed during the month of APRIL, 2022

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 6/2021	M/s. Visakha Constructions Vs. M/s.Rashtriya Ispat Nigam Limited (R1), Sri. Ramesh Chandra Panda, (Sole Arbitrator for R2	Sri. P. Jagan Mohan Rao, Advocate for Petitioner Vs. Sri. A. Srinivas, Advocate for R1, R2 is an Arbitrator	03.02.2021	* Not Applicable	25.04.2022	446 days	Contested	-	-	U/sce.14 (2) of Arbitration & Conciliation Act

Form.6
Contested commercial cases disposed during the month of APRIL, 2022

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2021	M/s.K.V.Ramana Reddy Vs. Rashtriya Ispat Nigam Limited (R1), Sri.M. Jagannadha Rao, Sri. Anil R.Dave, Sri. S.V.S. Prasada Rao, (Arbitrators for R2 to R4	Sri. V. Chandra Sekhar, Advocate for Petitioner Vs. Sri. K.V. Rama Murthy, Advocate for R1, R2 to R4 are Arbitrators	27.01.2021	* Not Applicable	27.04.2022	455 days	Contested	-	-	U/sce.29A (5) of Arbitration & Conciliation Act

Form.6
Contested commercial cases disposed during the month of APRIL, 2022

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2022	M/s.Air Liquide India Holding Private Limited (P1), Rashtriya Ispat Nigam Limited (P2) Vs. NIL	Sri. V.Ravindra Prasad, Advocate for Petitioner No.1, Sri. A. Srinivas, Advocate for Petitioner No.2 Vs. NIL	13.04.2022	* Not Applicable	27.04.2022	14 days	Contested	-	-	U/sce.29A (5) of Arbitration & Conciliation Act

Form.6 Contested commercial cases disposed during the month of APRIL, 2022													
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 4/2018 (Old OS 571/2012)	M/s. Sri Santha Warehousing & Logistics Vs. Andhra Pradesh Industrial Infrastructure Corp. Ltd. (D1), The Zonal Manager, Andhra Pradesh Industrial Infrastructure Corp. Ltd. (D2)	Sri. G.M.Reddy, Advocate for Plaintiff, Vs. Sri. C.S.Sekhar, Advocate for Defendants	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 17.12.2012)	Yes	29.04.2022	3420 days	Contested	-	-	U/Or.VII Rule 1 of CPC R/w Sec.26 IBID

*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of APRIL, 2022

Sl. No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	46	2	1	47
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	187	4	6	185

REGISTRAR (JUDICIAL)